

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-2228 #
ANSWERED ON- 06/08/2026

PROMOTION OF SPORTS IN MAHARASHTRA

2228 # DR. JYOTI NAGNATH WAGHMARE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of district-level sports sub-centres and athletic tracks approved in Maharashtra under the Khelo India Scheme, so far, particularly in Solapur district; and

(b) the special efforts being made by the Ministry to provide rural athletes of Maharashtra engaged in traditional sports disciplines, such as wrestling and Kho-Kho, with international level coaching, sport equipments and financial scholarships?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (b) The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA) along with Khelo India Athletes (KIA) and coaches, across the country, including in Solapur district of the State of Maharashtra, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.

'Sports' being a State subject, the responsibility for development of sports, including development of district-level sports sub-centres and athletic tracks and promotion of traditional sports, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including for traditional sports disciplines in the State of Maharashtra:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

Further, the "Promotion of Rural and Indigenous/Tribal Games" sub-component of the Khelo India Scheme is specifically dedicated to the development and promotion of rural and indigenous sports in the country, including in the State of Maharashtra. Under this sub-component, financial assistance is provided for conducting competitions, training programmes, awareness activities and other promotional initiatives to enhance participation of rural athletes in traditional sports disciplines.
